



Extension of timeline for submission of public comments on the Consultation Paper on Review of disclosure requirements for material events or information under SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015

1. SEBI had placed a consultation paper on 'Review of disclosure requirements for material events or information under SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015' on its website on November 12, 2022, seeking public comments by November 27, 2022.
2. It has been decided to extend the timeline for submission of comments to **December 12, 2022**.
3. Comments may be sent by email to consultationcfd@sebi.gov.in no later than **December 12, 2022**. While sending the email, kindly mention the subject as **"Comments on consultation paper on review of disclosure requirements for material events or information under LODR Regulations"**.
4. The comments should be sent by email in MS Excel file in the following format only: [link to download the format](#).